

Statement

Details of funds allocated and released under various schemes to the State of Andhra Pradesh

Sl. No.	Name of the Mission/Scheme	Funds allocated (₹ in crore)	Funds released (₹ in crore)
1.	Atal Mission for Rejuvenation and Urban Transformation	₹ 1,056.62	₹ 619.69
2.	Smart Cities Mission	₹ 2,000.00	₹ 1,164.00
3.	Swachh Bharat Mission-Urban	₹ 571.33	₹ 416.99
4.	Pradhan Mantri Awas Yojana	₹ 16,999.91	₹ 3,867.40
5.	HRIDAY	₹ 18.46	₹ 14.60
6.	DAY-NULM	₹ 117.52	₹ 117.52

NOC for installation of lifts in DDA flats

483. SHRI BHUBANESWAR KALITA: Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the clauses seeking NOC from DDA for installation of lifts in DDA flats have been relaxed and conditions like submitting affidavit about unauthorised construction on the building terrace has been repealed and certain other stringent clauses have been modified in order to encourage people to install lifts;

(b) if so, the details thereof; and

(c) the details of applications received in this regard subsequent to these relaxations during the last three years, area-wise and the details of applications approved, pending and rejected along with the reasons for keeping them pending or their rejection, case-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

(c) Delhi Development Authority (DDA) has informed that one proposal has been received in Dwarka zone regarding DDA SFS flats Sector-19, Dwarka, which could not be agreed to due to non-fulfilment of requirement as per the 2016 policy.